

OA No. 138/2005

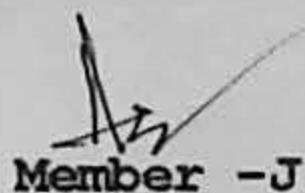
17.5.2006.

Hon'ble Mr. A.K. Bhatnagar, J.M.

Shri Sudeep Pathak holding brief of Shri S.K. Awasthi, learned counsel for the applicant and Shri S. Singh, learned counsel for the respondents.

Learned counsel for the applicant submitted that impugned order dated 6.12.2004 which was challenged in this OA has been cancelled by the respondents vide its order dated 30.1.2006 as stated in paragraph 2 of the Misc application filed today in the court, which is taken on record alongwith a supplementary affidavit which is taken on record. The order dated 30.1.2006 has been filed as Annexure-1 to the Supplementary Affidavit. In view of the same, counsel for the applicant does not want to press this OA. He has also moved aforesaid application for dismissing the OA as having become infructuous.

Under the facts and circumstances, the OA is dismissed as not pressed and having become infructuous. Learned counsel for the respondents has also got no objection.

  
Member - J

RKM/